

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

**C.P. No. 258/2017
O.A. No. 301/2017**

New Delhi this the 26th day of May, 2017

**Hon'ble Shri V. Ajay Kumar : Member (J)
Hon'ble Shri Shekhar Agarwal : Member (A)**

Pankaj Kalra
S/o Late Shri C. P. Kalra
R/o D-4/33, Sector-15 Rohini,
Delhi-110 089. Petitioner

(By Advocate: Shri Ajesh Luthra)

VERSUS

1. Sh. Alok Kumar Verma
Director, Central Bureau of Investigation
CGO Complex, Lodhi Road,
New Delhi – 110 003.
2. Sh. Sujeet Kumar
Head of Branch, Central Bureau of Investigation,
Indira Nagar, Seemadwar,
Dehradun, U.K.-248006. Respondents

(By Advocate: Shri Hanu Bhaskar)

O R D E R (Oral)

Mr. V. Ajay Kumar, Member (J):

When this matter was taken up for hearing, it is submitted that the orders of this Tribunal have been complied with.

2. Accordingly, the C.P. is closed. Notices issued to the alleged contemnors are discharged. However, petitioner is at liberty to challenge the orders now passed by the respondents, if he is still aggrieved in accordance with law.

(Shekhar Agarwal)
Member (A)

(V. Ajay Kumar)
Member (J)

/Mbt/